NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1144/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES:

Augusta Consultants & Advisors Pvt.Ltd.

Maitreyi Capital Advisors Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

Mayor Shoty, 2 il6 Royani Archan Shah. / Associates.

Vikram Kunatt 1/6 Kochhai & Go bei Reprondents

ORDER TCP 1144/I&BC/NCLT/MB/MAH/2017

For want of time, adjourned to 23.08.2017.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

22.08.2017

Sd/-

M.K. SHRAWAT

Member (Judicial)